

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 3 & 4 of 2013

Dated : 28th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Reliance Infrastructure Ltd.Appellant(s)

Versus

**Maharashtra Electricity Regulatory CommissionRespondent(s)
& Ors.**

Counsel for the Appellant (s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja

ORDER

Post the matters for hearing on **15.07.2013**. In the meantime,
Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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